

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3430
ANSWERED ON:12.02.2014
GRANT FOR SEASONAL HOSTELS UNDER SSA
Kanubhai Patel Jayshreeben

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has reduced the amount for the scheme of seasonal hostel for the year 2012-13;
- (b) if so, the details thereof;
- (c) whether the Government proposes to sanction Rs. 15 crores to Gujarat for the scheme of "Seasonal Hostels";
- (d) if so, the time by which the amount is likely to be sanctioned ; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): The Project Approval Board of the Government of India approved the amount for different interventions including Seasonal Hostels under the SSA, based on the proposals received from the States/UTs in consultation with the State/UT Government Education Department representatives in 2012-13.

(c) : The proposal of seasonal hostels under the Sarva Shiksha Abhiyan (SSA), from the Government of Gujarat for the year 2012-13 was considered by the Project Approval Board (PAB) comprising of representatives of Gujarat State Government and the Government of India, and an amount of ` 15.54 crore was approved for the coverage of 22065 children. Some components of the Gujarat proposal were reduced to avoid duplication with other sources of funding where convergence was a more cost effective option.

(d) & (e): Do not arise.